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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**


TP No. 111/397-398/NCLT/AHM/2016 (New)
CP No. 79/397-398/CLB/MB/2015 (Old)

Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.03.2018**

Name of the Company: Rajiv Nahar & Ors.
V/s.
Aeon Housing Pvt. Ltd. & Ors.


Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	VIJAYESH ATRÉ JATIN SEHGAL	ADVOCATE	PETITIONERS	
2.				

ORDER

Learned Advocate Mr. Vijayesh Atré with Learned Advocate Mr. Jatin Sehgal present for Petitioners. None present for respondents.

List the matter on 06.04.2018 for final hearing.


MANORAMA KUMARI
MEMBER JUDICIAL
Dated this the 9th day of March, 2018.


HARIHAR PRAKASH CHATURVEDI
MEMBER JUDICIAL